

Annexure – 7

Name of the corporate debtor: Zenica Cars India Private Limited; Date of commencement of CIRP:22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on: 10.07.2021

List of operational creditors (Government dues)
(Amount in INR)

S.No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Excise & Taxation Commissioner(ST), Gurugram(South), Excise & Taxation Deptt, Govt of Haryana	Centre Government	SA-1	07.04.2021	2,596,026.00	-	Excise Dues	-	-	NO	-	-	-	-	2,596,026.00	Books of accounts required to substantiate the claim amount not provided by the Corporate Debtor
2	ESIC,SRO,Gurgaon	Centre Government	SA-2	30.06.2021	402,465.00	-	ESI Dues	-	-	NO	-	-	-	-	402,465.00	Books of accounts required to substantiate the claim amount not provided by the Corporate Debtor
	TOTAL				2,998,491.00	-		-			-	-	-	-	2,998,491.00	